CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH JABALPUR

Civil Contempt Petition No.200/00032/2019

(in OA 200/00047/2019)

Jabalpur, this Tuesday, the 30th day of July, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Swatantra Kumar Pathak, S/o Shri Devilalji Pathak, aged about 57 years, presently working as Senior Section Engineer (P.Way), Ujjain (M.P.)

-Petitioner

(By Advocate – Ms. Shefali Bhagwatkar, proxy counsel of Shri Manoj Sharma)

<u>Versus</u>

- 1. A.K. Gupta, General Manager, Western Railway, Churchgate, Mumbai 400020.
- 2. Sanjay Suri, Pr. Chief Personnel Officer, Western Railway, Churchgate, Mumbai 400020.
- 3. R.N. Sunkar, Divisional Railway Manager, Ratlam Division, West Central Railway, Ratlam (M.P.) 457001.
- 4. Gopi Kumar, Sr. Divisional Personnel Officer, Ratlam Division,
 West Central Railway, Ratlam (M.P.) 457001 Respondents

(By Advocate – Shri A.S. Raizada)

ORDER (ORAL)

By Navin Tandon, AM.

Learned counsel for the respondents submits that the representation of the petitioner, as directed by this Tribunal in

order dated 18.01.2019, has been decided within the time allowed by this Tribunal.

- **2.** Learned counsel for the petitioner confirms the same.
- **3.** Accordingly, CCP is dismissed. Notices are discharged.

(Ramesh Singh Thakur) Judicial Member (Navin Tandon) Administrative Member

am/-